

Post Offer Public Announcement for the attention of the Shareholders of RAVINDRA TRADING & AGENCIES LIMITED

Registered Office: Empire House, 3rd Floor, 214, Dr. D.N. Road, Fort, Mumbai - 400001.

The details subsequent to the Offer made vide **Public Announcement dated 13 August, 2008 ("PA") and Corrigendum to PA dated August 14, 2008 & October 08, 2008** pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Murkumbi Bioagro Private Limited (the "Acquirer")** to acquire up to 1,30,830 fully paid up equity/ voting share capital representing 20.00% of the equity/ voting share capital of **Ravindra Trading & Agencies Limited** at total consideration of Rs. 10/- per fully paid equity share of Rs. 10/- each, payable in cash (the "**Offer**") are as under:

1. Name of the Target Company : Ravindra Trading & Agencies Limited
2. Name of Acquirer(s), including PACs : Murkumbi Bioagro Private Limited
3. Name of Manager to the Offer : Chartered Capital & Investment Limited
4. Name of the Registrar to the Offer : Sharex Dynamic (India) Private Limited
if any
5. Offer Details
 - a. Date of opening of the Offer : October 15, 2008
 - b. Date of closure of the Offer : November 03, 2008
6. Details of the acquisition

Sr. No.	Item	Proposed in the Offer Document		Actual	
i.	Offer Price	Rs. 10.00		Rs. 10.00	
ii.	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreement(SPA)/MOU	NIL		NIL	
iii.	Shares acquired/to be acquired through SPA/MOU (No. & %)	477,060		477,060	
		72.93%		72.93%	
iv.	Shares acquired in the Open Offer	130,830		6,550	
		20.00%		1.00%	
v.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs. 1,308,300.00		Rs. 65,500.00	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	NIL		NIL	
vii.	Post-Offer share holding of Acquirers (No. & %) (ii+iii+iv+vi)	607,890		483,610	
		92.93%		73.93%	
viii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre offer	Post offer	Pre offer	Post offer
		167,590	46,260	167,590	170,540
		25.62%	7.07%	25.62%	26.07%

7. Status of escrow account, Whether released or not : Not released
8. Payment of interest, if any, to the shareholders along with details thereof : NIL
9. Status of investor complaints received, if any: No Investor complaints have been received
10. The Acquirer, Murkumbi Bioagro Pvt. Ltd. and its Directors accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
11. This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
12. The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on November 10, 2008.
13. **This Public Announcement is being issued on behalf of the Acquirer, Murkumbi Bioagro Pvt. Ltd., having office at B C 105, Havelock Road, Cantonment, Belgaum -590001 Karnataka, by the Manager to the Offer, M/s Chartered Capital & Investment Limited.**

Manager to the Offer	Registrar to the Offer
 CHARTERED CAPITAL & INVESTMENT LTD. Contact Person: Mr. Vimlesh Bansal 26, Kamdar Shopping Centre, 2nd floor, Opp. Railway Station, Vile Parle (East), Mumbai - 400 057. Tel. No.: 022 - 26121742 / 43 Fax No.: 022-26121743 Email: mumbai@chartercapital.net mumbaiccl@gmail.com	 SHAREX DYNAMIC (INDIA) PVT. LTD. Contact Person: Mr. B.S.Baliga Unit No.1, Luthra Ind. Premises, Andheri-Kurla Road, Safed Pool, Andheri (East), Mumbai-400072. Tel. No. : 022 - 2851 5606/44 Fax No: 022 - 2851 2885 Email : sharexindia@vsnl.com

Place : Mumbai

Date : November 14, 2008

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